


In the court of the Principal Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
the following cases are posted on
26-05-2021

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45pm
To hear 1. O.S. 1306/2013 2. O.S. 45/2015 3. O.S. 1256/2017 4. O.S. 1313/2018 5. O.S. 445/2019 6. O.S. 1790/2019	-

Note: Other Cases will be adjourned in the CIS


Prl. Senior Civil Judge,
Bangalore Rural District,
Bangalore

Handwritten: 25/5/2021

Cause list dated 26.05.2021 of I Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
	Hearing		Arguments
1.	OS. 919/2010	1.	OS. 79/2020
2.	OS. 75/2017	2.	OS. 1856/2007
3.	OS. 76/2017	3.	MA. 110/2013
4.	OS. 77/2017	4.	RA. 122/2013
5.	OS. 78/2017	5.	OS. 1850/2013
6.	OS. 79/2017	6.	RA. 51/2015
7.	OS. 227/2021		

Sd/-
C/c I Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru


Cause list dated 26.05.2021 of II Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
	Hearing		
1.	OS. 685/2010		
2.	OS. 696/2013		
3.	OS. 1039/2016		
4.	OS. 380/2019		
5.	OS. 1392/2019		
6.	RA.15/2021		
	Arguments		
7.	OS. 835/2016		
8.	OS. 33/2018		

Sd/-
II Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

In the Court of
III Addl. SENIOR CIVIL JUDGE
Bengaluru Rural District.,
Bengaluru.
Cause List Dated **26.05.2021**
CIVIL CASES


MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;"><u>HEARING</u></p> <p>1) OS. 3043/2006 2) OS. 19/2008 3) OS. 140/2010 4) OS. 997/2010 5) OS. 1026/2010 6) OS. 984/2011 7) OS. 1236/2011</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>8) OS. 609/2011 9) RA. 90/2012 10) MC. 188/2017</p>	<p style="text-align: center;"><u>HEARING</u></p> <p>11) OS. 1565/2014 12) OS. 1575/2015 13) OS. 38/2016 14) OS. 1692/2016 15) OS. 434/2018 16) OS. 491/2018 17) OS. 892/2018 18) OS. 1507/2019 19) OS. 410/2021 20) MC. 181/2021</p>


III Addl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 21.05.2021 issued by the Hon'ble High Court of Karnataka.

In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted to 26-05-2021

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45
Arguments 1. R.A.82/2012 2. R.A. 13/2013 3.O.S.1063/2013 4. R.A.31/2014 5.O.S.12/2010 6. R.A.128/2012 7. R.A.19/2013 8. O.S.745/2013 9. MA.26/2019 10. O.S.1870/2014	Arguments 1. F.D.P.8/2014 2. P and SC 3/2018 3. O.S.470/2018 4. M.A.79/2013 5. O.S.1473/2013 6. O.S.313/2014 7. R.A.35/2015 8. O.S.1612/2017 9. M.C.37/2020
To hear on IAs 1.O.S.811/2010 2.O.S. 1677/2013 3. O.S.1235/2018 4. O.S.507/2020 5. O.S.338/2008 6. O.S.875/2012	To hear on IAs 1. O.S.908/2021 2. O.S.186/2013 3. O.S.900/2021 4. O.S.509/2020 5. O.S.898/2021


IV ASCJ 25.05.2021
Bengaluru Rural District, Bengaluru

Cause list dated 26.05.2021 of VI Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
	Hearing		Hearing
1.	OS. 1192/2005	1.	OS. 1207/2009
2.	OS. 727/2006	2.	OS. 688/2012
3.	OS. 975/2006	3.	OS. 179/2015
4.	OS. 1897/2006	4.	Ex. 40/2015
5.	OS. 690/2007	5.	OS. 375/2017
6.	OS. 1550/2007	6.	MA. 43/2017
7.	OS. 229/2009	7.	OS. 524/2017
8.	OS. 353/2009	8.	MA. 53/2017
9.	OS. 458/2009	9.	MC. 189/2021

Sd/-
C/c VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru